

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.Nos. 14/96, 135/96, 154/96,
686/96, 784/96 & 822/96

Wednesday, this the 3rd day of December, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

OA No. 14/96:

1. Omanakuttan G,
S/o Chinnan Gopalan,
Casual Mazdoor, Edatwa Telephone
Exchange, Edatwa (residing at
Puthenparambil Chirayil, Kozhimukku,
Pandamkery PO, Edatwa, Alleppey). .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Telecom District Manager,
Alleppey.
2. The Chief General Manager, Telecom,
Kerala Circle, Trivandrum. ... Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

OA No. 135/96:

1. P.T. Antony, S/o P.L. Thomas,
residing at Panangatt Kolamparath
House, Varadiyam, Avanur PO, Trissur... Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The General Manager, Telecom,
Trissur.

The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum. .. Respondents

By Advocate Mr. MHJ David J, ACGSC



OA No. 154/96:

1. K. Sidharthan, S/o Kunji Raman,
Casual Mazdoor, Trikunnappuzha
Telephone Exchange (residing at
Puthenveettil, Muthukulam North,
Choolatheruvu PO).
2. P. Janardhanan, S/o Padmanabhan,
Casual Mazdoor, Thrikunnappuzha
Telephone Exchange (residing at
Kaduvakkattu, Muthukulam South,
Muthukulam PO).

.. Applicants

By Advocate Mr. MR Rajendran Nair

Versus

1. The Sub Divisional Officer,
Telephones, Kayamkulam.
2. The Chief General Manager,
Telecommunications,
Kerala Circle, Trivandrum.

.. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

OA No. 686/96:

1. Mani T.M., S/o Mathai,
Casual Mazdoor, Central Telegraph
Office, Muvattupuzha, residing at
Thenganal, Ooramana PO,
Ramamangalam.

.. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Junior Telecom Officer-in-charge,
Central Telegraph Office,
Muvattupuzha.
2. The Senior Superintendent,
Telegraph Office, Ernakulam, Kochi-16 .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

OA No. 784/96:

G. Haridas, S/o K. Gopalan Nair,
residing at Chulliyil House,
Thulamparampu North,
Mannarassala, Haripad.

... Applicant

By Advocate Mr. MR Rajendran Nair



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Versus

1. The Sub Divisional Officer,
Telegraphs, Kayamkulam.
2. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum.

.. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

OA No. 822/96:

1. S. Unnikrishnan, S/o Sreedharan,
residing at Kumpumpuzhachirayil,
Erezha North, Chettikulangara,
Mavelikkara PO.

.. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Sub Divisional Officer,
Telegraphs, Mavelikkara.
2. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum.

.. Respondents

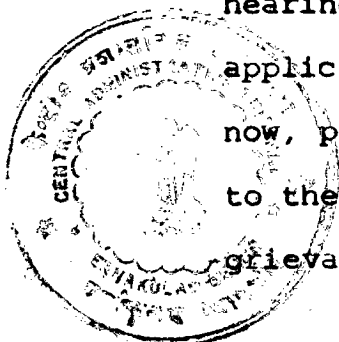
By Advocate Mr. TR Ramachandran Nair, ACGSC

The applications having been heard on 3-12-1997,
the Tribunal on the same day delivered the
following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When these original applications came up for
hearing, it is submitted by the learned counsel for
applicants that all these applications can be closed
now, permitting the applicants to make representation
to the respondents concerned for redressal of their
grievance, if the findings in S.L.P. Nos. 19036/93 and



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8035/95 give a surviving cause of action to them. The learned counsel for respondents submitted that there is no objection for adopting such a course. Permission is granted.

2. Original applications are disposed of accordingly.

No costs.

Dated the 3rd of December, 1997

Sd/-
S K GHOSAL
ADMINISTRATIVE MEMBER

Sd/-
A M SIVADAS
JUDICIAL MEMBER



CERTIFIED TRUE COPY

Date18.12.97.....


Deputy Registrar

